NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 817/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Vishal Amusements Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv. Harshal

Domana,

Foodis India Law,

Applicants Compan

ORDER

CSP 811/230-232/NCLT/MB/MAH/2017

CSP 812/230-232/NCLT/MB/MAH/2017

CSP 813/230-232/NCLT/MB/MAH/2017

CSP 814/230-232/NCLT/MB/MAH/2017 CSP 815/230-232/NCLT/MB/MAH/2017

CSP 816/230-232/NCLT/MB/MAH/2017 CSP 817/230-232/NCLT/MB/MAH/2017

CSP 818/230-232/NCLT/MB/MAH/2017

CSP 819/230-232/NCLT/MB/MAH/2017

CSP 820/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 21.9.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)